

[Mr. Deputy-Speaker]

the time. So many hon. Members were not allowed to speak because of this. The hon. Members must note.

Now, is it the sense of the House that we will complete this Bill and go to next business?

SOME HON. MEMBERS: No.

SHRI P. VENKATASUBBIAH: Sir, if they show such non-cooperative attitude....

SHRI SATISH AGARWAL: Let the Finance Minister appreciate the position. (*Interruptions*).

MR. DEPUTY-SPEAKER: Hon. Members, please listen. Time already allotted for this Bill is 4 hours. Whenever any Member speaks, we cannot stop him. They want to say everything which they intend to say. Therefore, I have to give more time.

SHRI SATISH AGARWAL: We have always been cooperative.

SHRI R. VENKATARAMAN: Before I conclude, I heard Shri Chitta Basu saying about AFC merger also. The position is that A.F.C. is an independent consultancy organisation and will exist like that.

SHRI CHITTA BASU: The AFC should also be merged.

SHRI R. VENKATARAMAN: AFC is an independent organisation. It is not a part of A.R.D.C.

MR. DEPUTY-SPEAKER: Shri Chandrajit Yadav has moved an amendment to the motion for consideration. I find he is not present. So, I put the amendment to the vote of the House.

Amendment No. 1 was put and negatived.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to establish a bank to be known as the National Bank for Agriculture and Rural Development for providing credit for the promotion of agriculture, small-scale industries, cottage and village industries, handicrafts and other rural crafts and other allied economic activities in rural areas with a view to promoting integrated rural development and securing prosperity of rural areas, and for matters connected therewith or incidental thereto, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now, we take up the Private Members' Business.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILL AND RESOLUTIONS

THIRTIETH REPORT

SHRI RASHEED MASOOD (Saharanpur): Sir, I beg to move:

"That this House do agree with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th November, 1981."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirtieth Report of the Committee on Private Members' Bills and Resolution presented to the House on the 25th November, 1981."

The motion was adopted.